

\216

SLP(C)No. 2733 OF 2003
ITEM No.31

Court No. 3

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.2733/2003

(From the judgement and order dated 22/11/2002 in WP 25433/01
of The HIGH COURT OF A.P AT HYDERABAD)

P. SRINIVAS

Petitioner (s)

VERSUS

M. RADHAKRISHNA MURTHY & ORS.

Respondent (s)

(With Appln(s). for stay/directions & With prayer for interim relief & office report)

Date : 12/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Ms. Radha Rani, Adv. for
Mr. CSN Mohan Rao, Adv.

For Respondent (s)Mr. Mohd. Wasay Khan, Adv. for
Mr. G Ramakrishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Time extended by one week for filing rejoinder affidavit. Call thereafter.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master